

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:239
ANSWERED ON:25.11.2014
DISCRIMINATION AGAINST DISABLED CHILDREN .
Dubey Shri Nishikant

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of children with disabilities in the country, State-wise;
- (b) whether there is lack of opportunities in the country for empowering such children;
- (c) if so, the details thereof; and
- (d) the effective measures taken/being taken by the Government to prevent discrimination against such children and ensure that they enjoy all their rights?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) As per Census 2011, there are 6,572,999 children with disabilities in the age group of 5-19 years.
- (b) & (c) The Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995, provides various provisions for empowerment of persons with disabilities. The Act inter-alia casts responsibilities on the States to take various measures in the area of early intervention, education, health care etc. for empowering children with disabilities.
- (d) The Government has introduced the Rights of Persons with Disabilities Bill, 2014 in the Rajya Sabha on 07.02.2014 which inter-alia proposes to cast responsibilities on the States to take measures to ensure that the Persons with disabilities including children with disabilities enjoy their rights equally with others.